

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 1031/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


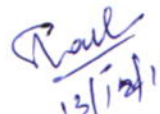
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES: Plextech Technologies (I) Pvt. Ltd.
V/s.
World Wide Ship Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Bijal Sowi i/b Sohali Kochar [for operational creditor]	Advocate	 13/12/17.
2	Shailesh P. for operational creditor representative		 13/12/17

ORDER

T.C.P. No.1031/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The name of the IRP yet to be proposed. Time is granted.
3. Adjourned to **17.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

13.12.2017
Aah

Sd/-

M.K. SHRAWAT
Member (Judicial)